

**CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH, INDORE**

O.A. No. 294/1997

Monday, this the 17th day of February, 2003

**Hon'ble Shri Justice N. N. Singh, Vice Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)**

1. Mrs. A. B. Lewis
2. Mrs. E.K. George
3. Mrs. Prema Rengel
4. Mrs. Shanta M.
5. Mrs. N. Peter
6. Mrs. P. Joseph
7. Mrs. T. Jagat
8. Mrs. S. Suri
9. Mrs. K. Bhati
10. Mrs. Sarita Rao
11. Mrs. Kalpana Sharma
12. Mrs. R. Madhubala

(By Advocate: Shri A.N. Bhatt)

..Applicants

Versus

Union of India represented by

1. General Manager
Western Railway
Churchgate, Mumbai –20

2. Divisional Rail Manager
Western Railway, Ratlam
3. Smt. M. P. Dhulia
Matron, Divisional Railway Hospital
Ratlam

..Respondents
(By Advocates: Shri Y.I. Mehta, Senior Advocate with Shri H. Y. Mehta)

ORDER (ORAL)

Shri Govindan S. Tampi:

Heard both the learned counsel.

2. When the case was taken up, learned counsel for the applicants pointed out that at the time when the OA was filed, applicant No.1 (Mrs. A. B. Lewis) was serving with the respondents. But due to humiliation that her junior, namely, Mrs. M. P. Dhulia, respondent No.3 was promoted as In-charge Matron, Ratlam, applicant No.1 sought for voluntary retirement, which was permitted. Nothing survives in the OA.
3. In the above circumstances, the OA has become infructuous and is accordingly dismissed.

(Govindan S. Tampi)
M. (A.M.)
/sunil/

sunil
(N. N. Singh)
VC (J)

गोविंदन टॅम्पी रात्लाम, दि.....
रात्लाम रेलवे स्टेशन, रात्लाम
(1) एम. पी. धुलिया, रेलवे अस्पताल, रात्लाम
(2) एम. ए. बी. लेविस, रेलवे अस्पताल
(3) एम. पी. धुलिया, रेलवे अस्पताल
(4) एम. पी. धुलिया, रेलवे अस्पताल
सूचना दिलाई गई रात्लाम, रात्लाम

A. N. Blatt - Adv. TKA.

Y. I. Mehta, Adv. TKA.

Dec 16/03
रात्लाम रेलवे अस्पताल
28/12/03

*Enclosed
Encl 2/3*